

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:155

ANSWERED ON:05.08.2013

AIRCRAFT HELICOPTER CRASHES .

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**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of the fighter aircrafts and helicopters including MIG-21 aircraft of the armed forces crashed during each of the last three years and the current year;
- (b) the total loss suffered by the armed forces on account of such crashes;
- (c) the number of personnel including civilians who lost their lives in these crashes;
- (d) whether the Government has taken any action on the recommendations of the court of inquiry constituted after each crash; and
- (e) if so, the details thereof and the preventive measures taken by the Government to check recurrence of air crashes?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) During the last three years (2010-11 to 2012-13) and current year 2013-14 (upto 31.07.2013) 22 fighter aircraft including 10 MiG 21 aircraft and 18 helicopters of armed forces have crashed as detailed below:

Year	Number of Fighter aircraft crashed	Number of Helicopters crashed
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2010-11	06	11
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2011-12	09	02
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2012-13	04	04
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2013-14	03	01
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(b) & (c): In the above accidents, apart from loss of aircraft, 44 Defence Personnel and 5 civilians have lost their lives. Compensation for loss of lives and properties are paid as per extant Government orders / instructions.

(d) & (e): Every accident / incident is followed by Court / Board of Inquiry and the recommendations of all the completed Court / Board of Inquiry have been implemented. Armed Forces have taken various preventive measures like invigoration of Aviation Safety Organisation, streamlining of accident / incident reporting procedure, analytical studies and quality audits of the aircraft fleets to identify vulnerable areas to reduce aircrafts accidents. Also, accident prevention programmes have been given an added thrust to identify risk prone / hazardous areas specific to the aircraft fleets and operational environment to ensure safe practices / procedures.